

**CLAIM FROM FINANCIAL CREDITORS OF ROOPAM TEXTILES TRADING  
PRIVATE LIMITED**

1. The Public Announcement sought proof of claims from **Financial Creditors** in Form C stipulated in Regulation 8. Till the last date of claim (i.e. 14.08.2023) the undersigned interim Resolution Professional has received only one claim from The Canara bank the Secured Financial Creditors.

<b>Sl. No.</b>	<b>Name of the Creditors</b>	<b>Amount of Claim Received ₹</b>	<b>Amount of claim Admitted ₹</b>	<b>Details of Security Interest</b>
1.	CANARA BANK	<b>Rs.2,97,25,958.43</b>	<b>Rs.2,97,25,958.43</b>	PRIMARY SECURITY- 1. HYPOTHECATIONS OF STOCKS 2. HYPOTHECATION OF VEHICLE COLLATERAL SECURITY- 1. LAND & BUILDING IN THE NAME OF SMT. SARITA AGARWAL. KHATA NO.164&168,

				<p>PLOT NO. 1280/1262,  1272/1463,  1280/1464,1278/1465,  SHOP NO. EX4A  METRO PLAZA  PHASE II, BUXI  BAZAR, CUTTACK.</p>
	<b>Total Claims</b>	<b>Rs.2,97,25,958.43</b>	<b>Rs.2,97,25,958.43</b>	